

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 94 of 2020

IN THE MATTER OF:

Union of India, Ministry of Corporate Affairs

...Appellant

Versus

Delhi Gymkhana Club Ltd. & Ors.

...Respondents

Present:

For Appellant:

**Dr. Raj Singh, Mr. K. M. Nataraja, Mr. Vatsal Joshi,
Advocates with Mr. Sanjay Shorey, Director Legal,
Ms. Seema Rath, Mr. Parvez Naikwadi.**

**Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran,
Ms. Kusum Yadav and Mr. Sudhanshu Prakash,
Advocates.**

For Respondents:

Mr. S. N. Mookherjee, Sr. Advocate

Mr. Arun Kathpalia, Sr. Advocate

**Mr. Gaurav M. Liberhan, Sr. Advocate with Ms. Ash
Khanna, Advocate**

**Ms. Rohini Musa and Mr. Pulkit Deora, Advocates for
R-18.**

With

Company Appeal (AT) No. 95 of 2020

IN THE MATTER OF:

Delhi Gymkhana Club Ltd.

...Appellant

Versus

Union of India, Ministry of Corporate Affairs & Ors.

...Respondents

Cont'd..../

Present:

For Appellant:

Mr. S. N. Mookherjee, Sr. Advocate

Mr. Arun Kathpalia, Sr. Advocate

Mr. Gaurav M. Liberhan, Sr. Advocate with Ms. Ash Khanna, Advocate.

For Respondents:

Dr. Raj Singh, Mr. K. M. Nataraja, Mr. Vatsal Joshi, Advocates with Mr. Sanjay Shorey, Ms. Seema Rath, Mr. Parvez Naikwadi.

Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran, Ms. Kusum Yadav and Mr. Sudhanshu Prakash, Advocates.

Ms. Rohini Musa and Mr. Pulkit Deora, Advocates for R-18.

ORDER
(Through Virtual Mode)

18.09.2020: Heard further arguments of Shri S. N. Mookherjee, learned senior counsel representing Appellant in Company Appeal (AT) No. 95 of 2020. Hearing remained inconclusive.

List the appeal for further hearing on **24th September, 2020 at 2:30 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc

Company Appeal (AT) No. 94 of 2020 & 95 of 2020